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- (e) whether any cash reward has been given to the person who helped this detection;
- (f) if so, details thereof and if not, the reasons therefor;
 - (g) whether Government propose to take some measures to ensure constant gil' on railway tracks before departure T wenty pasenger train; and
 - (h) ir so, the details thereof and if not, the reasdns therefor?

THE MINISTER OF ST ATE IN THE MINISTRY OF RAILWAYS 'SHRI K. C. I.ENKA): (a) Yes, Sir.

- (b) On 27-6-93 at about 22.00 hours *Me* Patrolmen under PWI/Sambha detailed for track patrolling duty in between Ghag. Wal and Hira Nagar Railway Station had noticed that 10 bombs were lying under the railway track at Km. No. 50/6-7.
- (c) and (d) Ye?, Sir. On seeing the approaching Pune bound 4678 Dn. Jhelucn Express, the patrolling party immediately waved red signal in order to draw attention of the driver of incoming train. As a result the train stopped just before the site and thus an accident was averted.
- (e) and (f) Divisional Railway Manager/Firozpur and General Manager/Northem Railway have awarded cash reward of Rs. 500 and Rs. 1000 respectively to both the patrolmen.
- (g) and (h) The following security measures have been taken for the safety of track and safe running of the trains:—
 - 1.24 hour track patrolling is being done by gangmen of Engineering branch over J & K area.
 - 2. Night track patrolling is also being organised in vulnerable areas to the extent possible.
 - GRP/Jammu Tawi has also introduced patrolling in this section with effect from 30-6-93.
 - Intelligence machinery has been geared up and vulnerable sections/Stations were given attention in providing security.

- 5. Close liaison is being maintained with State Police authorities.
- 6. All important trains are, being escorted.
- A special watch is being kept on empty rakes at platforms and washing lines.

Intredueng the policy of privatisation in

- 416. SHRI BRAHAMDEO ANAND PASWAN; Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Railway Administration has introduced the policy privatisation in catering services;
- (b) if so, the criteria for allotment of the Pentry Cars on the Railways; and
- (c) the names of the trains in which Dining Cars are allotted to private contractors at present?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C LENKA): (a) Yes, Sir.

- (b) Catering licences are awarded to the reputed and professional caterers after following the prescribed procedure. The basic criteria is capability, reputation and experience to supply requisite standard of food and service to the tra- veiling passengers.
- (c) Information is being collected and will be laid on the Table of the Sabha,

Cat Scan in Railway Hospitals

- 417. SHRI BRAHAMDEO ANAND PASWAN: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railway Hospitals at zonal level have been provided with cat scan machine:
 - (b) if not, what arrangements proposed to procure such machines; and
- (c) by when there is likelihood of getting these machines?